

WRITTEN ANSWERS TO QUESTIONS*[English]***Production and procurement of Jute In Orissa**

*943. SHRI SIVAJI PATNAIK: Will the Minister of TEXTILES be pleased to state:

(a) the production of raw jute in Orissa during the last three years;

(b) the quantity of jute procured by the Jute Corporation of India through their offer of remunerative price from the growers during the last three years;

(c) the number of purchase centres of the Jute Corporation of India in Orissa; and

(d) whether the Jute Corporation of India propose to procure the entire crop from the jute growers by offering them a remunerative price?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). the particulars regarding production of raw jute, quantity procured by the Jute Corporation India and the number of purchase centres operated by it and cooperative agencies in Orissa from 1987-88 to 1989-90 are as follows:

	1987-88	1988-89	1989-90
(I) Production (in lakh Bales)			
Jute	2.86	2.95	2.77
Mesta	2.16	1.78	1.88
Total :	5.02	4.73	4.65
(II) Procurement (in lakh Bales)			
Jute Corporation of India	Negligible	Nil	0.06
Cooperatives	Negligible	Nil	—
Total :	Negligible	Nil	0.06
(III) Number of Purchase Centres :			
Jute Corporation of India	9	9	9
Cooperatives	17	17	17
Total :	26	26	26

(d) The Jute Corporation of India (JCI), with an Open Ended Policy for Procurement

under the price support operations, purchases whatever quantity is offered by grow-

ers at Minimum Support Prices announced by the Government from season to season. During the new jute season, July 1990-June 1991) the JCI shall continue its operations under the same Policy so as to ensure remunerative prices to the jute growers in Orissa and in all other jute growing States.

HUDCO Collaboration with Institute of Housing Studies

*948. SHRI BANWARI LAL PUROHIT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Housing and Urban Development Corporation has set up a Human Settlement Management Institute in collaboration with the Institute of Housing Studies at New Delhi recently;

(b) if so, the purpose of setting up such an Institute; and

(c) to what extent the Institute will provide housing facilities?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The Human Settlement Management Institute (HSMI) was set up by HUDCO in 1985, in collaboration with the Institute of Housing Studies, Rotterdam to provide training and research support for professionals working in Housing, Slum Improvement, Urban Development etc. and to establish a forum of interaction for administrators, professionals, researchers and others. The Institute (HSMI) functions as a national level Research and Training Institution in the field of Housing and human settlements collaborates under different programmes, with various specialised national institutions, and conducts regular training courses for the upgradation of technical and managerial skills of professionals engaged in the field of housing and human settlements.

(c) The institute does not undertake construction of houses.

Proposal to Boost Fruits and Vegetables Industries

*949. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the percentage of fruits and vegetables which perish or go waste for want of post-harvest facilities;

(b) what post-harvest facilities are proposed to be provided by Government to farmers so that they may get remuneration for their labour; and

(c) the details of the programme drawn up for the growth and development of fruit and vegetable processing industry?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). While no authentic information is available, it is estimated that fruits and vegetables valued at Rs. 3,000 crores are wasted every year due to inadequate post harvest handling as well as absence of linkage of growers with the processors and fresh fruits and vegetables markets.

In order to encourage the growth and development of the processed food industry, several development schemes have been formulated for 1990-91. In the fruit and vegetable processing sector, these include schemes for strengthening quality control, for extension and education, for development of infrastructure facilities and for extending financial assistance to State Government undertakings and cooperative undertakings in setting up new processing units as well as for strengthening existing processing units. These Schemes have been designed to increase incomes accruing di-